

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 16/RP/2023**

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : GRIDCO Limited

Respondents : NTPC and 12 others

**Petition No. 24/RP/2023**

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : APEDCL and 12 others

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Shri RK Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. These Review Petitions shall be listed for hearing on **28.11.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

